

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 09.08.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders (For Renewal of FDR)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 01 of 2017 (Old Appeal No. 82 of 2015)	Verifone India Sales Pvt. Ltd. Vs. CCI & Atos Worldline India Pvt. Ltd.	Rajshekhhar Rao	Pallav Shishodia,
2.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
3.	TA(AT)(Compt.) No. 14 of 2017 (Old Appeal No. 52 of 2016)	Century Textiles & Industries Ltd. Vs. Competition Commission Of India & Ors.	Pramod B. Agarwala, Anuj P. Agarwala, Aayush Agarwala	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Shruti Iyer, Rahul Balaji, R-8
4.	TA (AT) (Compt.) No. 17 of 2017 (Old Appeal No.55/2016)	JK Cement Limited vs. Competition Commission of India & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
5.	TA (AT) (Compt.) No. 23 of 2017 (Old Appeal No. 62 of 2016)	Nuvoco Vistas Corporation Limited Vs. Competition Commission Of India & Ors.	Nisha Kaur, Uberoi, Nandita Sahai, Dinoo Muthappa, Shravani Shekhar	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Atul Dua, Vasanth
6.	Competition Appeal (AT) No. 07 of 2018	The Board of Control For Cricket In India Vs. Competition Commission Of India & Anr.	RuchiVerma	Samar Bansal (R-CCI)
7.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors.	PranjalPrateek	Samar Bansal (R-CCI)
8.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors.	Atul Sharma	Samar Bansal (R-CCI)
9.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1

10.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors	Aakansha Kaul	Yaman Verma-R(2& 3) Udayan Jain-R1
11.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain-R1

For Orders

12.	Comp. App. (AT) (Ins) No. 274 of 2019	Regent Lighting Asia Pvt. Ltd. Vs. Barbarika India Pvt. Ltd.	Divjyot Singh	R.K. Chhillar
13.	Comp. App. (AT) (Ins) No. 459 - 460 of 2019	Bank of India Vs. Paramshakti Steels Ltd. & Anr.	Ashish Rana	Arvind Kumar Gupta-R1 Simran Jeet-R2 P.V. Dinesh-R4
14.	Comp. App. (AT) (Ins) No. 787 of 2019	Alchemist Asset Reconstruction Company Ltd (AARC). Vs. Gian Chand Narang & Anr.	Milan Singh Negi	Abhishek Anand-R1
15.	Comp. App. (AT) No. 124 of 2019	Flipkart Logistics Pvt Ltd & Ors. Vs. Regional Director & Ors.	Prikal K. Arjun	Sushma Singh

For Admission (Fresh Cases)

16.	Comp. App. (AT) (Ins) No. 814-815 of 2019	Keep In Touch Clothing Pvt. Ltd. Vs. Noble Co-Operative Bank Ltd. & Anr.	Bhushan Kapur	
17.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Anr.	Sonali Jaitley Bakhshi	
18.	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors.	Sourabh Gupta	Alisha Chopra

For Admission (After Notice)

19.	Comp. App. (AT) (Ins) No. 06 of 2019	Vinayaga Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekananth	Selvin Raja
20.	Comp. App. (AT) (Ins) No. 394 of 2019	Madras Steels and Tubes "Megh Synergy" Vs. Matrix Boilers Pvt. Ltd.	Charu Sachdev	S. Pal Singh
21.	Comp. App. (AT) (Ins) No. 456 of 2019	Praxis Corporate Services Pvt Ltd. Vs. Powai Cubicles Pvt Ltd.	Deepak Biswas	Akanksha Choudhary
22.	Comp. App. (AT) (Ins) No. 468 of 2019	Jagdambey International. Vs. Visa Powertech Pvt Ltd.	Manish Verma	Surabhi Khattar

23.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With	Shafiq Ahmeds	Ayush Sharma
24.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma
25.	Comp. App. (AT) (Ins) No. 543 of 2019	Naik Environmental Engineers Pvt. Ltd. Vs. Lucina Land Development Ltd.	Prabhat Chaurasia	Sumesh Dhawan
26.	Comp. App. (AT) (Ins) No. 545 of 2019	R. Balarami Reddy Vs. Sutanu Sinha	G. Arun	Shashank Agarwal
27.	Comp. App. (AT) (Ins) No. 646 of 2019	Punjab National Bank Vs. K. Periyasamy & Ors.	Rajesh Kr. Gautam	T.R. Sundaram- R1&2 J.Manivannan-R3
28.	Comp. App. (AT) No. 88 of 2019	Registrar of Companies Vs. Apoorva Leasing Finance & Investment Company Ltd.& Anr.	Kamal Kant Jha	Anjali Sharma (R1) Parvez Naikwadi- R2
29.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma

Note: The Court will rise at 12: 00 noon.

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By Order

**-sd/-
Registrar**